NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 202/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017

NAME OF THE PARTIES:

HNG Float Glass Ltd.

V/s.

Magic Glass Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

1. Adv. Tanmay Als. for Kelkar i/b Petitioner

Ads. Sahil

trahajan

ORDER TCP No. 202/I&BP/CLB/MB/MAH/2017

This Company Petition is dismissed as withdrawn, now it is not open to the Petitioner to place his grievances in the Company Petition already dismissed.

Sd/-

V. NALLASENAPATHY Member (Technical) Sd/- 1/-

B.S.V. PRAKASH KUMAR Member (Judicial)